Written Answers to

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Development of aboriginal people

†3914. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- whether population of aboriginal tribal people in the country has come down or is coming down; if so, the details thereof;
- whether any steps have been taken or are being taken by Central Government for overall development of aboriginal tribal people;
- whether Government has provided or is providing any grant or special package to State Governments for development of aboriginal tribal people in their respective States; and
 - if so, the details thereof and if not, the reasons therefor? (d)

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA): (a) Scheduled Tribes are notified under Article 342 of the Constitution of India. There is no category notified as aboriginal people. RGI conducts decadal Population Census wherein data are collected on all persons, including Scheduled Tribes. The following table shows the population growth/ decline of STs in Andaman and Nicobar Islands in the last decade:

Sl.	Name of the Tribe	Population	Population as per Census	
No.		2001	2011	
	All STs	29,469	28,530	
1.	Andamanese, Chariar, Chari, Kora, Tabo, Bo, Yere, Kede, Bea, Balawa, Bojigiyab, Juwai, Kol	43	44	
2.	Jarawas	240	380	
3.	Nicobarese	28,653	27,168	
4.	Onges	96	101	
5.	Sentinelese	39	15	
6.	Shom Pens	398	229	

[†]Original notice of the question was received in Hindi.

- (b) to (d) The Ministry of Tribal Affairs is implementing the following Special Area Programmes/Central Sector/Centrally Sponsored Schemes for the socio-economic and educational development of Scheduled Tribes in the country:
 - (i) Scheme of Construction of Hostels for ST Girls and Boys
 - (ii) Scheme of Establishment of Ashram School in Tribal Sub-Plan Areas
 - (iii) Post-Matric Scholarship for ST students
 - (iv) Upgradation of Merit
 - (v) Pre-Matric Scholarship for ST students studying in classes IX & X.
 - (vi) Rajiv Gandhi National Fellowship for STs
 - (vii) Scheme of National Overseas Scholarship for STs
 - (viii) Top Class Education for ST students
 - (ix) Grants-in-aid to Voluntary Organisations working for the welfare of Scheduled Tribes
 - (x) Coaching For Scheduled Tribes
 - (xi) Strengthening Education among Scheduled Tribe Girls in Low Literacy Districts
 - (xii) Vocational Training in Tribal Areas
 - (xiii) Development of Particularly Vulnerable Tribal Groups (PVTGs)
 - (xiv) Grants-in-Aid to STDCCs for MFP Operations
 - (xv) Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP as a measure of social safety for MFP gatherers.
 - (xvi) Grants under Article 275(1) of the Constitution of India
 - (xvii) Special Central Assistance to Tribal Sub Plan (SCA to TSP)
 - (xviii)Development of Tribal Products/Produce (Grants in aid to Tribal Cooperative Marketing Development Federation of India Limited (TRIFED)
 - (xix) Van Bandhu Kalyan Yojana.